

## **Administrators General (Amendment) Act, 2012**

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## **Administrators General (Amendment) Act, 2012**

### **1. Short Title And Commencement :-**

(1) This Act may be called the Administrators-General (Amendment) Act, 2012.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

1. Effective from 01.07.2012 vide Notificaiton No. S.O. 1444(E) dated 29.06.2012.

### **2. Amendment Of Sections 9, 10, 29 And 36 Of Act 45 Of 1963 :-**

In sections 9, 10, 29 and 36 of the Administrators-General Act, 1963, for the words "two lakhs", wherever they occur, the words "ten lakhs" shall be substituted.